

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 2nd MAY, 2024, 10:30 A.M.

**IA (IBC)/94/GB/2024
In CP (IB)/18/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	R.S.H Agro Products Ltd. Vs Punjab National Bank. 2. HDFC Bank & 3. ICICI Bank.
Under Section	U/s 10 of IBC, 2016

For Petitioner (s) :
For Respondent (s) : Mr. S. Dutta, Adv.R-1.
For Liquidator : Ms. Sudha Sarma, in person.

ORDER

IA (IBC)/94/GB/2024

Ld. Liquidator Ms. Sudha Sarma is physically present. The second progress report dated 13.04.2023 for the quarter ended on 31.03.2024 filed with the application discussed and taken on file.

Accordingly, we allow this application to the extent of taking the report on records.

Matter **disposed of.**

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)